

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

C.P. No.1309/(MAH)/2017

MA 698/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: The Federal Bank Ltd

Vs

Trio Fab (India) Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

MA 698/2017 in CP No.1309/I&BP/NCLT/MB/MAH/2017

On the request made by the Petitioner Counsel for preponement of date of hearing, for the Board is already heavy before the date already given, this application is hereby dismissed directing the parties to appear on the date as fixed earlier.

List this matter on 27.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)